IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 325(ND)/2014

IN THE MATTER OF:

Rajneesh Ghei

.... APPLICANT / PETITIONER

Vs

Registrar of Companies & ors.

RESPONDENT

SECTION:

Under Section 391 to 394, 100

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

Mr. Vishwa Bhushan Arya, Advocate

ORDER

This is a part heard matter and the same be listed before the Bench comprising one of us (the President) and Hon'ble Ms. Deepa Krishan, Member (T) on 09.02.2018.

(M. M. KUMAR)
PRESIDENT

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)